

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

3. IA 1754/2024 In C.P. (IB)/211(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Mr. Ajit Gyanchand Jain Interim  
Resolution Professional of Rajesh  
Cityspaces Private Limited**

**V/s**

**Rajesh Raghavji Patel**  
**IN THE MATTER OF**  
**Assets Care & Reconstruction  
Enterprise Ltd**

**V/s**

**Rajesh Cityspaces Private Limited**

**Section: 19(2) U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1754/2024**: - Adv. Prathamesh Nirkhe i/b Adv. Amit Tungare appeared for the Applicant. None appeared for the Respondent. Registry is directed to issue a court notice to the Respondent intimating the next date of hearing, returnable on 13.06.2024. List this matter on **13.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**